

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 376 of 2018

In the matter of:

Chamundeshware Studio & Laboratory Pvt. Ltd.Appellant

Vs.

K. Rajaiah (Since Deceased- Represented by his LRs) ...Respondents

**For Appellant: Mr. Vivek Holla, Mr. Venkataramani, Mr. C.B. Gururaj
and Mr. Pramit Chhetri, Advocates.**

**For Respondent: Mr. Nikhil Nayyar, Sr. Advocate.
Mr. Divyanshu Rai and Mr. Naveen Hegde,
Advocates.**

With

Company Appeal (AT) No. 413 of 2018

In the matter of:

K. Rajaiah (Since dead- Represented by his LRs)Appellant

Vs.

**Chamundeshware Studio & Laboratory Pvt. Ltd &
Ors.Respondents**

Present:

**For Appellant: Mr. Nikhil Nayyar, Sr. Advocate with Mr. Divyanshu
Rai and Mr. Naveen Hegde, Advocates.**

**For Respondents: Mr. Vivek Holla, Mr. Venkataramani, Mr. C.B.
Gururaj and Mr. Pramit Chhetri, Advocates**

19.02.2020: Parties to prepare the list of dates and events with reference page numbers which they would want to refer in the course of arguments, not more than three pages, and keep the same ready with them at the time of arguments on the next date.

List both the Appeals 'for hearing' on **26th March, 2020**.

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

**[Alok Srivastav]
Member (Technical)**

sim/md